IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 208
(IB)-723(PB)/2019

IN THE MATTER OF:

M/s. Dewpoint Services Consultants LLP .... Applicant/petitioner

v.

Three C Properties Pvt Ltd. .... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.08.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s) : Mr. Abhishek Narang, Adv.
For the Respondent : Ms. Shreya Kohli, Adv.

ORDER

For order see, CP. No. (IB)-486(PB)/2018.

06.08.2019
Ritu Sharma